

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IB/178/2023

NAME OF THE PETITIONER : M/s Srinivasan Associates Pvt Ltd

NAME OF THE RESPONDENT(S) : M/s Akshaya Pvt Ltd

UNDER SECTION : Sec 9 of IBC,2016 R/w Rule 11 of I & B 2016

ORDER

Ld. Counsel Ms. Divya Pratika for the Petitioner. Ld. Counsel Mr. Sandeep Kumar Ambalavannan for the Respondent.

The Petitioner stated that they have filed rejoinder vide SR. No.112 dated 10.04.2024 with a delay of 23 days.

Counsel for the Petitioner stated that the delay is due to gathering of voluminous documents for the purpose of filing.

In view of the above, the delay is condoned.

Rejoinder is taken on record.

Counsel for the Respondent stated that he has not received the rejoinder and the Applicant is directed to serve the same today itself.

List the matter for hearing on **27.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk